

BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH AT NEW DELHI

OA No. 781 of 2024

IN THE MATTER OF:

MANISH JAIN

...APPLICANT

VERSUS

UNION OF INDIA & ORS.

...RESPONDENTS

NDOH: 12.08.2025

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THROUGH

RESPONDENT No.9/DDA

A. P. SINGH

Dy. Director (Hort.), DDA

B.D.P. North-West

Yamuna Biodiversity Park

Jhareda, Muzee, Maxirabad, Delhi - 110084

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Place: New Delhi

Dated: 11.07.2025

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Deeksha



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SHORT REPLY ON BEHALF OF RESPONDENT NO. 9,
DELHI DEVELOPMENT AUTHORITY.

I, ANUJ PRATAP SINGH, S/o LAXMAN SINGH, aged about 40 years, currently posted as Dy. Director (YOT) of the Delhi Development Authority, having office at RDPWA Yamuna, do hereby solemnly affirm and declare as under:-

1. That I am duly authorized and competent to affirm the present Affidavit on behalf of Respondent No. 9/Delhi Development Authority ("DDA"), which has been prepared under my instructions. I am fully conversant with the facts and circumstances of the present case on the basis of the records maintained in the office, to enable me to file the present Affidavit on behalf of the Respondent.

2. The present Original Application has been preferred on the grievance of the applicant about dumping of domestic, dry, wet waste, commercial waste/garbage and other type of



garbage as well as debris on the bank of river Yamuna near Pusta Road and its ghats near Wazirabad and Jagatpur Village, specifically the stretch between Ramghat to Shyamghat, and reliefs in respect thereof.

3. At the very outset, it is respectfully submitted that the answering Respondent, denies each and every averment, allegation, grounds and/or all contentions raised in the Application which are contrary to what is stated herein. It is submitted that none of the allegations in the Petition shall be deemed to be admitted by this Respondent on the ground of non-traverse.
4. With respect to the area in question, the concerned department of the answering Respondent has conducted a site inspection and it is respectfully submitted that the banks of the river Yamuna near Pusta Road and its ghats near Wazirabad and Jagatpur Village does not come under the jurisdiction of Yamuna Biodiversity Park NZ. It is further submitted that the stretch from Ramghat to Shyamghat also does not come under the jurisdiction of the answering Respondent, for any maintenance or cleaning purposes.
5. It is respectfully submitted that the present short reply has been filed to place on record the relevant facts pertaining to the land area in question. The answering respondent craves leave of this Hon'ble Court to file a detailed reply to the above Original Application, if so directed by this Hon'ble Tribunal.



6. The answering Respondent has utmost respect for the Orders of this Hon'ble Tribunal and will abide by any directions as may be passed in the matter.

09.07.2025

A. P. SINGH
Dy. Director (Hort.), DDA
B.D.P. North-West
Yamuna Biodiversity Park
Jharoda Muzara Wazirabad Delhi-110084
DEPONENT

VERIFICATION:

Kakar
Identify the Executant/Deponent Who has Signed in my Presence

Verified at Delhi on this 09 day of July, 2025 that the contents of the above Affidavit are true and correct to my knowledge based on the records of the Delhi Development Authority. No part of it is false and nothing material has been concealed therefrom.

09.07.2025

A. P. SINGH
Dy. Director (Hort.), DDA
B.D.P. North-West
Yamuna Biodiversity Park
Jharoda Muzara Wazirabad Delhi-110084

DEPONENT

CERTIFIED THAT THE DEPONENT
Shri/Smt/Km. A.P. SINGH
S/o, W/o, D/o, Sh. LAKHMAJ SINGH
Identified by Shri/Smt. DEEPA L. KAKAR
has solemnly affirmed before me on 09 at Sl. No. 36/14K-2/75
that the contents of the affidavit were
been read & explained to me and are
correct to his Knowledge.



09 JUL 2025 NOTARY